farmers' service societies because the sug-structure was more useful for opening a gestion about banks lending through co-rural bank. I would like to know from the operatives has aroused some controversy. would like t oknow from the hon. or a disincentive. Minister if he proposes to evolve an appropriate institutional structure for this task and, if so, what are the broad guidelines for the same?

SHRI PRANAB MUKHERJEE: After obtaining the recommendations of the Sivaraman group, we had a meeting with the State Chief Ministers at Bangalore on the 16th of June. Thereafter, we decided, in consultation with the State Chief Ministers that not one-third but two-thirds of the total requirements of the order of Rs. 170 crores would be made available by the existing cooperative societies provided they are strengthened as per the recommendation made, by opening up the membership of the co-operatives by having permanent executives in the co-operatives themselves.

Regarding the agencies, the Chief Mintsters agreed that they would identify what particular agency would suit any particular area. Unfortunately, we did not get any response from the State Governments up to the end of July, as a result of which we have sent our own teams-and they have covered four States-to see about the organizational arrangement which will be required. As to what type of agencies could be suitable for places where the co-operative movement is not strong or where the Regional Rural Banks or commercial banks do not exist, we are evolving that strategy in consultation with the State Governments.

12 Noon

MR. CHAIRMAN: Mr. Khurshed Alam Khan. Put your supplementary briefly so that you will get the reply.

SHRI KHURSHED ALAM KHAN: I forgo my supplementary.

MR. CHAIRMAN: There is time.

SHRI KHURSHED ALAM KHAN: I thought that he well-knit co-operative | 1 | English translation.

hon. Minister whether this is an incentive

SHRI PRANAB MUKHERJEE: Sir, it is neither an incentive ror a disincentive. The only purpose is to cover the non-institutional area. If one institution exists and it can serve the purpose, there is no need of another duplicating agency or institution.

MR. CHAIRMAN: Question Hour is

WRITTEN ANSWERS TO QUESTIONS

भारतीय पर्यटन विकास निगम द्वारा ऋजित विदेशी मुद्रा

*271. श्री प्रकाश वीर शास्त्रीः श्री इम प्रकाश त्यागी:

क्या पर्यटन भ्रौर नागर विमानन मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारतीय पर्यटन विकास निगम ने गत वर्ष कितनी विदेशी मद्रा ग्रजिन की है; श्रौर
- (ख) क्या सरकार देश में ग्रौर ग्रधिक पर्यटको को श्राकर्षित करने की दृष्टि से नये होटलो का निर्माण करने का विचार रखती है?

†[Foreign exchange carned by I.T.D.C.

*271. SHRI PRAKASH VEER SHAS-TRI:

SHRI OMPRAKASH TYAGI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what is the amount of foreign exchange earned by the India Tourism Development Corporation during the last year; and
- (b) whether Government propose to construct new hotels with a view to attracting more tourists in the country?]

33

मंत्री (श्री मुरेन्द्र पाल सिंह): (क) भारत पर्यटन विकास निगम ने 1975-76 में लगभग 321.024 लाख रुपये की विदेशी मद्रा कमायी।

(ख) पांचवीं योजना के दौरान ही कियान्वित करने के लिये नई दिल्ली, आगरा, गोग्रा, चंडीगढ, सिलीगडी, पांडीचेरी, गौहाटी ग्रीर जयपर में नये होटल बनाने के प्रस्तावो पर सरकार निगम द्वारा मिक्रिय रूप से विचार किया जा रहा है। इनके ग्रतिरिक्त निगम के पाचवी योजना के मसौदे में परी, उत्तर प्रदेश के पर्वतीय क्षेत्रो, ग्रहमदाबाद, नागार्जन सागर, हैदराबाद, भोपाल, ग्रमतसरा कन्याकमारी, पहलगांव ग्रौर राँची में भी ग्रावास प्रायोजनाम्रों के निर्माण का प्रस्ताव किया गया है। परन्त, निधियों की तंगी के कारण इनमे से बहत सी स्कीमों को बखेर कर पन: व्यवस्थित (Stagger) करना पडेगा अथवा उन्हे छठी योजना नक स्थिगित कर देना पड़ेगा।

TITHE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) India Tourism Development Corporation earned foreign exchange to the tune of Rs. 321.024 lakhs during 1975-76.

(b) Proposals for the construction of new hotels at New Delhi, Agra, Goa, Chandigarh, Siliguri, Pondicherry, Gauhati and Jaipur are under active consideration of Government/Corporation for implementation during the Fifth Plan period. In addition, the draft Fifth Plan of the Corporation envisages construction of accommodation projects at Puri, UP Hill Areas, Ahmedabad, Nagarjunasagar/Ityderabad, Bho-Amritsar, Kanyakumari, Pahalgaon Ranchi. However, due to constrint on resources many of the schemes may have to be staggered or postponed to the Sixth Plan.]

पर्यटन ग्रौर नागर विमानन मंत्रालय में में राज्य | Permission to jute mill owners to cut jute goods production

*277. SHRI SANAT KUMAR RAHA : Will the Minister of COMMERCE be nleased to state :

- (a) whether it is a fact that Govern ment have permitted the jute mill owner. to cut production of jute goods:
- (b) whether it is also a fact that 10 pe cent cash subsidy on all exportable jut goods is proposed to be given to exporters
- (c) whether any ceiling price of raw jute especially of the superior variety, is proposed to be fixed: and
 - (d) if so, what are the reasons therefor

MINISTER OF COMMERC (PROF. D. P. CHATTOPADHYAYA) (a) to (d) A Statement is laid on the Tab of the House.

Statement

- (a) The production regulation in respe of Carpet Backing and Hessian introducby Jute Commissioner, for the months June and July, 1976, was withdrawn wi effect from 14 July, 1976.
 - (b) No. Sir.
- (c) and (d) In exercise of the pow conferred by Clause 8 of the Jute (Lice ing and Control) Order, 1961. Commissioner by a Notification dated 30th June, 1976. fixed, until orders, the maximum prices above wh raw jute of different varieties and gra should not be purchased or sold at (

This was done with a view to prevent speculative increases in the prices on count of shortage of fibres.

Expert of 'T' shirts

*278. SHRI F. M. KHAN: Will Minister of COMMERCE be pleased state :

(a) whether it is a fact that knitter shirts made in Tiruppur in Coimba

^{†[]}English translation.

²¹ R SS/76-2